

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 34 of 2011 & IA Nos. 52 & 53 of 2011

Dated: 10.05.2011

In the matter of:

GRIDCO **Appellant(s)**

Vs.

**Western Electricity Supply Co.
Of Orissa Ltd. Anr.** **Respondent(s)**

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, post the matter on

07.07.2011.

Court Master